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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.132 of 1993

DATE OF JUDGMENT: 22nd February 1993

BETWEEN:

Mr. A.V.Srinivasa Rao

..

Applicant

AND

1. The Superintendent of Post Offices,
Narasaraopet,
Guntur District.

2. Mr. N.Hari Babu, EDBPM,
Gogulapadu Village,
Guntur District.

..

Respondents

COUNSEL FOR THE APPLICANT: Mrs. A.Anasuya

COUNSEL FOR THE RESPONDENTS: Mr. M.Jaganmohan Reddy,
Addl. CGSC

CORAM:

Hon'ble Shri N.V.Krishnan, Vice Chairman (A)

Hon'ble Shri Justice V.Neeladri Rao, Vice Chairman (J)

contd....

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JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN

The learned counsel for the applicant submitted that this application is being withdrawn without prejudice to his contentions in the appeal as the appeal is going to be considered. Accordingly the O.A. is dismissed. No costs.

(Dictated in the open Court).



(N.V.KRISHNAN)
Vice Chairman(A)

(V.NEELADRI RAO)
Vice Chairman(J)



Dated: 22nd February, 1993.



Deputy Registrar

To

1. The Superintendent of Post Offices,
Narasaraopet, Guntur Dist.
2. One copy to Mrs A.Anasuya, Advocate, 2-2-1130/19/5
Prasanth Nagar, New Nallakunta, Hyderabad.
3. One copy to Mr.M.Jaganmohan Reddy, Addl.CGSC.CAT.Hyd.
4. One spare copy.
vsn

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

The Hon'ble MR. V. Karishma : V.C. (A)

THE HON'BLE MR. V. NEELADRI RAO : V.C. (C)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY
: MEMBER (J)

AND

THE HON'BLE MR.

DATED: 22-2-1993

ORDER/JUDGMENT:

R.P./C.P/M.A. No.

C.A. No. 1321 in
93

T.A. No.

(W.P. No.)

Admitted and Interim directions
issued.

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed

Dismissed for default

Rejected/Ordered

No order as to costs

Central Administrative Tribunal
DESPATCH

8 MARCH 1993

HYDERABAD BENCH.

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